

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:4583
ANSWERED ON:21.04.2015
MAINTENANCE OF SANCTUARIES
Sanjar Shri Alok

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the State Government of Gujarat has submitted schemes for development and maintenance of sanctuaries, natural parks and forest reserves;
- (b) if so, the details of schemes approved during 2013-2014; and
- (c) the details of schemes not given clearance, indicating their cost and the Centre's contribution thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (c) The Central Govt., under the Centrally Sponsored Scheme of 'Integrated Development of Wildlife Habitats' provides financial and technical assistance to the States/UTs for development and maintenance of Protected Areas (Sanctuaries, National Parks, Conservation Reserves and Community Reserves).

The State Government of Gujarat has not submitted proposals for seeking financial assistance for the development and maintenance of Protected Areas under the Scheme during the current financial year.

The State Government had submitted proposals for 25 Protected Areas under the Scheme during the year 2013-14 seeking financial assistance. The Ministry, after examining the proposals, approved Rs. 672.676 lakh for 21 PAs and released Rs. 537.84457 lakh as first installment. Financial assistance to four PAs viz. Girnar, Paniya, Mitiyala and Gir Sanctuaries was not released due to non submission of utilization certificate by the State for the funds released earlier. The State Govt had sought Rs.528.53 lakh for these PAs which are entitled to 100% Central Assistance.